

**IN THE HIGH COURT OF KARNATAKA AT BENGALURU
BEFORE
THE HON'BLE JUSTICE S SUNIL DUTT YADAV
COURT HALL NO :18
WARNING LIST**

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
NOTE: 1] LEARNED COUNSELS ARE REQUESTED TO FILE SYNOPSIS IN THE MATTER. 2] IN THE EVENT MATTERS HAVE BEEN RENDERED INFRACTUOUS NECESSARY MEMOS TO BE FILED.			
<u>ADMISSION</u>			
1	COP 80/2011 (,) U/S 433[E],434 & 439	SIDDHARTHA H M ASHWIN CHIKKAMATH	K R MURALI KRISHNA
2	COP 125/2011 (,) U/S 433(F) A/W CA 737/11 FOR APPOINTMENT OF PL 2) CA 739/11, 740/11 & 741/11 FOR T I	C K NANDAKUMAR	N KUMAR FOR R2-R4 S SHANTH VENKATESH FOR M/S IYENGAR & PAI ADVOCATES FOR R1, 3, 4 & 5 (NOC)
3	COP 149/2011 (,) U/S 433(F) & 439 A/W MEMO DTD: 02/01/19 A/W ORDER DTD: 07/12/18 PASSED BY NCLT FILED BY COUNSEL FOR THE PETITIONER 2) CA 892/11 FOR APPOINTMENT OF PL 3) NON-AMENDMENT OF MAIN PETITION BY COUNSEL FOR THE PETITIONER	UDAY SHANKAR ASSTS	V/O DTD 11/08/15 RESPTD H/S (M/S DELUXE ROADLINES PVT LTD) KUSHALCHAND D SHAH CHAIRMAN OF RESPT COMPANY SD
4	COP 178/2011 (,) U/S 433(E) & (F)	B V NIDHISHREE	A MURALI FOR J SAGAR ASSTS PERIKAL K ARJUN
	<u>Connected With</u> COP 138/2011 (,) U/S 433 (E) & (F) A/W CA 287/12	B V NIDHISHREE	A MURALI FOR J SAGAR ASSTS

COURT HALL NO :18

5	COP 189/2012 U/S 433 (B) (C) (E) & (F) R/W SEC 434 A/W CA 739/14 FOR IMPEADING	(,)	MANEESHA KONGOVI (NOC) B V NIDHISHREE ADITYA SONDHI	WADIA GANDHI (VK NOT FILED) R U BURLI BY HOLLA AND HOLLA FOR PROPOSED RESPDT IN CA 739/2014 (NOC) A MURALI & PERIKAL K ARJUN FOR SAGAR ASSOCIATES V/O DTD 17/07/15
6	COP 232/2012 U/S 433 (E) & 439 (COP 45/13,199/14 & 200/14 K/B)	(,)	SHIVARUDRAPPA SHETKAR	SRIRANGA S JUST LAW
7	COP 5/2013 U/W 433(E) & (F), 434(1)(A) & 439	(,)	C G GOPALASWAMY & VIJAY NARAYAN	M V V RAMANA
8	COP 14/2013 U/S 433 (E), 434 & 439	(,)	K G SADASHIVAIAH & S & S ASSOCIATES	BHARATH S FOR UPASANA ASSTS
9	COP 35/2013 U/S 433 (E) R/W 434 (1) (A) & 433 (F) (LETTER DTD: 10/12/2018 FROM BMC IS K/B)	(,)	K SRIKANTH PATIL DEEPAK ADV FOR PETNR V/O DTD 26/07/13	G R ANANTHARAM
10	COP 128/2013 U/S 433 (E) & (F)	(,)	JAGADISH BALIGA N	DEEPAK BASAVARAJ (NOC)
11	COP 139/2013 U/S 433 (E) & 434 R/W SEC 439	(,)	KIRAN R & V S ARABATTI FOR V H V K LAW PARTNERS	RAGHU H P (V/O/DTD:1/6/18 VK NOT FILED) T S AMAR KUMAR FOR LAWYERS INC
12	COP 150/2013 U/S 433 (E) & (F)	(,)	JAGANATH K M	DEEPAK

COURT HALL NO :18

- 13 COP 176/2013 (,) P H RAMALINGAM (NOC) V B SHIVAKUMAR
U/S 439 (1)(B) SREEDHAR R FOR
R/W SEC 433 (E) MOILY ASSTS
& (F)
- 14 COP 199/2013 (,) SWAMY M M VAMSHI KRISHNA C
U/S 433 (E) & (NOC)
(F), 434 AJESH KUMAR
A/W NON (VK NOT FILED)
COMPLIANCE OF CHINMAYEE CHANDRA
ORDER DTD (VK NOT FILED)
14/09/17 & ARAVIND KAMATH
27/7/18 BY
COUNSEL FOR THE
RESPT
(I,E NON
DEPOSITING A SUM
OF RS 40 LAKHS)
& NON COMPLIANCE
OF ORDER DT:
22/02/19
(I E NON
FURNISHING OF
ACK FOR HAVING
CLEARED THE
CLAIM OF ALL THE
17 PETITIONERS
IN FULL) BY
COUNSEL FOR THE
RESPONDENT
2) NON-
FURNISHING IRP
REPORT BY
COUNSEL FOR THE
PETITIONERS AS-
PER ORDER DTD:
12/04/19
- Connected With
COP 273/2012 (,) PRADEEP S SAHUKAR AJESH KUMAR
U/S 433 (E) & FOR APPLICANT IN
(F) & 434 M/S SUNDARASWAMY & CA 370/17
A/W CA 370/17 RAMDAS VIDYA VENUGOPAL
FOR MODIFICATION
OF ORDER DTD
14/09/2017

COURT HALL NO :18

15	COP 202/2013 U/S 433 (E) & (F) R/W SEC 434 & 439 A/W NON-FILING OF NCLT ORDER COPY BY SRI SUBRAMANI MANAGER OF M/S INNOVATIVE STUDIOS PVT. LTD., AS-PER ORDER DTD: 13/09/19	(,)	KRISHNASWAMY K	R1 M/S. INNOVATIVE STUDIOS PRIVATE LIMITED SD
16	COP 208/2013 U/S 433 (E) & (F) R/W SEC 434 (1) (A) & 439 (1) (B)	(,)	MAHESH K V	VIVEK HOLLA FOR HOLLA & HOLLA
17	COP 209/2013 U/S 433 (E) & (F) R/W SEC 434 (1) (A) & 439 (1) (B)	(,)	MAHESH K V FOR M R P LEGALIS	CHANDRASHEKARA REDDY R A
18	COP 230/2013 U/S 433 (E), 434 & 439	(,)	THEJESH P	M/S LAWYERS INC T S AMAR KUMAR
19	COP 267/2013 U/S 433 (E), R/W SEC 434(1)(A), 433(F) & 439 A/W CA'S 281-287/16 FOR DIRECTIONS TO IMPLEAD THE APPLICANTS	(,)	MEENA VENUGOPAL	DHANANJAYA JOSHI FOR DHANANJAYA JOSHI ASSTS FOR R1 K S HARISH FOR VHVK LAW PARTNERS FOR R2- R7 & ALSO ON CA'S 281/16 TO 287/16
20	COP 303/2013 U/S 439 R/W SEC 433 (E), (F), 434 & 439 A/W NON- COMPLIANCE OF ORDER DTD: 03/01/2020 BY RESPDT	(,)	SHIVA KUMAR N SHIVA & RAWLEY	H M T MACHINE TOOLS LTD REP BY IT'S DIRECTOR, BENGALURU (R) - SD

COURT HALL NO :18

21	COP 309/2013 U/S 439(1)(B) R/W SEC 433(E) & (F) R/W SEC 434	(,)	C K NANDA KUMAR C M KUMAR RAM	LAWYERS INC T S AMAR KUMAR
22	COP 17/2014 U/S 433(E) & (F), 434 & 439 A/W CA 741/14 & 1019/14 FOR APPOINTMENT OF PROVISIONAL LIQUIDATOR 2) CA 742/14 & 1020/14 FOR TEMPORARY INJUNCTION	(,)	RAJENDRA S	T SURYANARAYANA FOR KING & PARTRIDGE
23	COP 21/2014 U/S 433(E), 434(I)(A) & 439(I)(B)	(,)	SHIVANANDA S LAW ASSTS	MRC RAVI, FOR RAVI, SUNITA &SURI
24	COP 48/2014 U/S 433(E) & 434 A/W MAINTAINABILITY OF CA 403/15 WHEN THE PETITION IS NOT YET ADMITTED 2) NON COMPLIANCE OF OFFICE OBJNS IN CA 70/17 3) MEMO DTD: 08/08/17 FILED BY COUNSEL SHIRISH KRISHNA	(,)	NALINA MAYEGOWDA FOR POOVAYYA & CO	JANARDHANA G VYASA KIRAN UPADHYA B R (NOC) CLIFTON D ROZARIO ADV FOR IMPLEADING APPLICANT IN CA 403/15 CLIFTON D ROZARIO (NOC) N SHARATH (NOC) C N MANJAPPA FOR AMAN ASSTS (NOC) V G B ASSTS FOR APPLICANT IN CA 70/17 ANUPARNA BORDOLOI SHETTY & HEGDE ASSTS APPLICANT IN CA 70/17 (NOC) SHIRISH KRISHNA J S M LAW PARTNERS

Connected With

COURT HALL NO :18

COP 182/2013 U/S 433 (E) & (F) R/W SEC 434 (1) (A) & SEC 439(1)(A)(B) A/W MAINTAINABILITY OF CA 953/15 WHEN THE PETITION IS NOT YET ADMITTED	(,)	PRAVEEN PRABHAKAR FOR ILP INDIA LAW PRACTICE	VYASAKIRAN UPADHYA FOR R1 (NOC) K ARUN KUMAR FOR R1 ADITHYA NARAYANA FOR R2 DEEPAK S SARANGMATH FOR R2 (NOC) C N MANJAPPA FOR R1 (NOC) CLIFTON D ROZARIO FOR IMPEADING APPLICANT IN CA 953/15 N SHARATH (NOC) (VK RETURNED WITH 0/0)
COP 183/2013 U/S 433 (E) & (F) R/W SEC 434 (1) (A) & SEC 439 (1)(B) A/W MAINTAINABILITY OF CA 962/15 WHEN THE PETITION IS NOT YET ADMITTED	(,)	PRAVEEN PRABHAKAR FOR ILP INDIA LAW PRACTICE	VYASA KIRAN UPADHYA B R FOR R1 (NOC) G JANARDHANA FOR R1 (VK NOT FILED) ADITHYA NARAYANA FOR R2 DEEPAK S SARANGMATH FOR R2 (NOC) C N MANJAPPA FOR R1 (NOC) N SHARATH (NOC)
COP 193/2015 U/S 433 (E) & (F) & 434, RULE 95 REG: MAINTAINABILITY OF CA 950/15 WHEN THE PETITION IS NOT YET ADMITTED	(,)	JOSE SEBASTIAN	CLIFTON ROZARIO FOR IMPEADING APPLICANT IN CA 950/15 N SHARATH (NOC)
COP 210/2015 U/S 433(E) A/W CA 1065/15 FOR RESTRAINING	(,)	VANI H	K G PRAKASH (VK NOT FILED)
COP 239/2015 U/S 439 R/W 433(1) (E) &(F)	(,)	RAMESH T	N SHARATH (VK RETURNED WITH 0/0)

COURT HALL NO :18

COP 245/2014 U/S 433(E) & (F) & 434 RULE 95 A/W MAINTAINABILITY OF CA 961/15 WHEN THE PETITION IS NOT YET ADMITTED	(,)	JOSE SEBASTIAN	S B MATHAPATI & G K DESHPANDE FOR M/S MATHAPATHI & DESHPANDE LAW ASSTS C N MANJAPPA (NOC) CLIFTON D ROZARIO FOR IMPEADING APPLICANT IN CA 961/15 N SHARATH (NOC)
COP 246/2014 U/S 433(E) & (F), 434 RULE 95 A/W MAINTAINABILITY OF CA 956/15 WHEN THE PETITION IS NOT YET ADMITTED	(,)	JOSE SEBASTIAN	MATHAPATHI & DESHPANDE CLIFTON D ROZARIO FOR IMPEADING APPLICANT IN CA 956/15 C N MANJAPPA N SHARATH (NOC) (VK RETURNED WITH 0/0)
COP 247/2014 U/S 433(E) & (F), 434 RULE 95 A/W MAINTAINABILITY OF CA 959/15 WHEN THE PETITION IS NOT YET ADMITTED	(,)	JOSE SEBASTIAN	MATHAPATHI & DESHPANDE C N MANJAPPA (NOC) CLIFTON D ROZARIO FOR IMPEADING APPLICANT IN CA 959/15 N SHARATH (NOC) (VK RETURNED WITH 0/0)
COP 37/2015 U/S 433(E) & (F) R/W SEC 434(1)(A) & SEC 439(1)(A)(B) A/W MAINTAINABILITY OF CA 960/15 WHEN THE PETITION IS NOT YET ADMITTED (COUNTER OBJNS FILED BY RESPT IS RETND 0/0)	(,)	SHIVARUDRAPPA SHETKAR	C N MANJAPPA (VK NOT FILED) CLIFTON D ROZARIA FOR IMPEADING APPLICANT IN CA 960/15 N SHARATH (VK RETURNED WITH 0/0)

COURT HALL NO :18

COP 41/2014 U/S 433(E) & (F), R/W SEC 434 A/W MAINTAINABILITY OF CA 954/15 (LETTER DT 5-10-2015 RECD FROM BMC KEPT BELOW)	(,)	NIDHISHREE B V	JANARDHAN G CLIFTION ROZARIA ADV FOR IMPEADING APPLICANT IN CA 954/15
COP 44/2015 U/S 433(E) & (F), 434 & 439 R/W RULE 95 A/W MAINTAINABILITY OF CA 955/15 WHEN THE PETITION IS NOT YET ADMITTED (COUNTER OBJNS FILED BY RESPT IS RETND 0/0)	(,)	PRAKASH K A	CLIFTON D ROZARIO FOR IMPEADING APPLICANT IN CA 955/15 N SHARATH (VK RETURNED WITH 0/0)
COP 46/2015 U/S 433(E) & (F) R/W SEC 439 A/W MAINTAINABILITY OF CA 958/15 SINCE THE PETITION IS NOT ADMITTED AND ADVERTISED	(,)	C K NANDA KUMAR KUMAR RAM C M	CLIFTON D ROZARIO FOR M/S MANTHAN LAW ASSTS FOR APPLICANT IN CA 958/15
COP 55/2016 U/S 433 (E) &(F) R/W SEC 434	(,)	RAVINDRA R FOX MANDAL	R1-M/S FALCON TYPERS LTD SD
COP 67/2015 U/S 433(E) & (F), 434 & 439 WITH SEC 434 A/W MAINTAINABILITY OF CA 951/15	(,)	B M HALA SWAMY	CLIFTON ROZARIO FOR IMPEADING APPLICANT IN CA 951/15 N SHARATH (VK RETURNED WITH 0/0)

COURT HALL NO :18

	COP 9/2015 U/S 433(E) & (F), 434(1)(A) R/W SEC 439 REG: ADVERTISEMENT 2) CA 18/15 FOR TEMPORARY INJUNCTION 3) CA 957/15 FOR IMPLEADING MAY NOT BE MAINTAINABLE SINCE AFFIDAVIT TO BE FILED EITHER TO SUPPORT OR OPPOSE THE PETITION (COUNTER OBJN FILED BY RESPT IS RETND WITH 0/0)	(,)	A MURALI J SAGAR ASSTS	C N MANJAPPA (VK NOT FILED) CLIFTON D ROZARIO FOR IMPEADING APPLICANT IN CA 957/15 N SHARATH (NOC)
	COP 95/2015 U/S 433(E), 433 (F) & 434 & RULE 95 A/W MAINTAINABILITY OF CA 952/15 WHEN THE PETITION IS NOT YET ADMITTED (COUNTER OBJN IS RETND WITH 0/0 FILED BY RESPT)	(,)	JOSE SEBASTIAN	C N MANJAPPA (VK NOT FILED) CLIFTON D ROZARIO FOR IMPEADING APPLICANT IN CA 952/15 N SHARATH (VK RETURNED WITH 0/0)
25	COP 51/2014 U/S 433(E) & (F), R/W 434	(,)	MAHABALESHWAR CHITRIGEMATH M G C & CO	AVESTHA GENGRAINE RESPT - TECHNOLOGIES PVT LTD -SD
26	COP 58/2014 U/S 433(E) & (F) 434(1) R/W SEC 439 A/W CA 118/2020 FOR ACCEPTANCE OF SUPPORTING DOCUMENTS	(,)	GAYATHRI BALU KHAITAN & CO	P CHINNAPPA FOR INDUS LAW

COURT HALL NO :18

27	COP 73/2014 U/S 433(E & F) R/W 439 A/W MEMO FILED BY COUNSEL FOR THE RESPONDENT ON 26/02/2019 <u>Connected With</u>	(,)	SURYANARAYANA T	H SUNIL KUMAR (NOC) D PRABHAKAR
	COP 74/2014 U/S 433(E & F) R/W 439 A/W MEMO FILED BY COUNSEL FOR THE RESPONDENT ON 26/02/2019	(,)	SURYANARAYANA T	H SUNIL KUMAR (NOC) D PRABHAKAR
	COP 75/2014 U/S 433(E & F) R/W SEC 439 A/W MEMO FILED BY COUNSEL FOR THE RESPONDENT ON 26/02/2019	(,)	SURYANARAYANA T	H SUNIL KUMAR (NOC) D PRABHAKAR
	COP 76/2014 U/S 433(E & F) R/W SEC 439 A/W MEMO FILED BY COUNSEL FOR THE RESPONDENT ON 26/02/2019	(,)	SURYANARAYANA T	H SULIN KUMAR (NOC) D PRABHAKAR
28	COP 78/2014 U/S 433(E) & (F) & 434(1) R/W SEC 439 A/W BMC REPORT DTD: 24/04/15	(,)	ACHAL ANAND V J KHAITAN & CO	P B APPAIAH
29	COP 108/2014 U/S 433(E) & (F) R/W SEC 434 & 439(1)(B) <u>Connected With</u>	(,)	MURALIDHARA C MURALI & CO	LOMESH KIRAN N FOR INDUS LAW
	COP 91/2014 U/S 433(E) & (F)	(,)	ANUPAMA G HEBBAR INDUS LAW	C MURALIDHAR
30	COP 115/2014 U/S 433(E) & (F) R/W 434	(,)	VIGNESH SHETTY SURESH D DESHPANDE	T MOHANDAS RAO

COURT HALL NO :18

- 31 COP 118/2014 (,) VIVEK HOLLA, HOLLA & K PRAKASH HEGDE
U/S 433(E) & (F) HOLLA
R/W 434(1)(A)
A/W MEMO DTD:
08/02/2019
A/W DOCUMENTS
FILED BY COUNSEL
FOR THE
PETITIONER
- 32 COP 126/2014 (,) JANEKERE C KRISHNA H SUNIL KUMAR (NOC)
U/S 433(E) & AJESH KUMAR
(F),
R/W 434
- 33 COP 147/2014 (,) L M CHIDANANDAYYA J KANIKARAJ
U/S 433(E) & (F)
& 434(1)(A) &
(C)
R/W SEC 439
- 34 COP 161/2014 (,) S SIMHA DUTTA H MUJTABA
U/S 433(E),
R/W 434(1)(A) &
439(1)(B)
A/W NON-FILING
OF COUNTER
AFFIDAVIT BY
COUNSEL FOR
PETNR AS-PER
ORDER DTD:
13/03/2020.

Connected With
COP 162/2014 (,) S SIMHA DUTTA H MUJTABA
U/S 433(E), R/W
434(1)(A)
& 439(1)(B)
A/W AFFIDAVIT
DTD 18/10/19
A/W DOCUMENTS
FILED BY COUNSEL
FOR THE RESPTS
- 35 COP 164/2014 (,) SANATHKUMAR SHETTY K S SHIVASWAMY & S V
U/S 433(E) & 434 GANESH
M ARUN PONNAPPA
(NOC)

COURT HALL NO :18

36	COP 172/2014 U/S 43(C) & (F) A/W CA 1349/14 FOR APPOINTMENT OF PL 2) CA 883/15 FOR VACATING STAY	(,)	PRAMOD NAIR	AJESH KUMAR
37	COP 186/2014 U/S 433(E) & (F) R/W SEC 434	(,)	ANUPARNA BORDOLOI FOR M/S SHETTY & HEGDE ASSTS	SANJAY H SETHIYA FOR SPAB & CO
38	COP 206/2014 U/S 433(E) & (F),	(,)	ANUPAMA G HEBBAR	P PRASAD OF M/S GUHA ASSTS
39	COP 222/2014 U/S 433(E) & 434 & 439(B) A/W CA 1426/14 FOR APPOINTMENT OF PL 2) CA 1427/14 FOR TI	(,)	B PRAMOD	KASHYAP N NAIK (NOC) V B SHIVAKUMAR
40	COP 223/2014 U/S 433(E) & (F) R/W SEC 434	(,)	VAMSHI KRISHNA C ALMT LEGAL	SUMANA NAGANAND FOR JUST LAW
41	COP 244/2014 U/S 433(E) & (F) R/W SEC 434	(,)	NIDHISHREE B V	SAMPATH A
42	COP 260/2014 U/S 433(E) & (F) R/W SEC 434 & 439	(,)	D V GIRISH & HALESHA R G (NOC) ARVIND KAMATH K	P M NARAYANASWAMY
43	COP 267/2014 U/S 433(E), R/W 434(1)(A) & SEC 433(F) A/W CA 1654/14 FOR APPOINTMENT OF PROVISIONAL LIQUIDATOR AND A/W MEMO DTD 28/01/16 & 13/04/16	(,)	SANJAY NAIR	P B APPAIAH

COURT HALL NO :18

44	COP 270/2014 U/S 433(E) & (F) R/W SEC 434(1)(A) & 439(1)(B)	(,)	POOJA UPADHYA P FOR G K V MURTHY ASSTS	B R HARIKRISHNAN
45	COP 285/2014 U/S 446 & 537 R/W RUE 9	(,)	JANARDHANA G	T SURYANARAYANA BY M/S KING & PARTRIDGE
46	COP 10/2015 U/S 433(E) & 439 R/W RULE 95	(,)	APPAIAH P B	VIVEK HOLLA BY HOLLA & HOLLA
47	COP 47/2015 U/S 433 & 434 A/W NON COMPLIANCE OF ORDER DTD 15/02/19 BY ADV FOR THE RESPONDENT	(,)	C K NANDA KUMAR KUMAR RAM C M &	M N MUNI REDDY DEEPAK J M/S Y R SADASIVA REDDY ASSTS (NOC) K J KAMATH
48	COP 77/2015 U/S 433(E) & (F), 434 R/W SEC 439 (LATTER DTD: 30/4/2019 RECEIVED FROM BMC IS K/B)	(,)	VIVEKANANDA S GANGABAI V	R K RAVICHANDRAN OF M/S RC ASSTS
49	COP 85/2015 U/S 433(E) &(F) R/W SEC 434(1)(A) & SEC 439(1)(A)(B)	(,)	SHIVARUDRAPPA SHETKAR	VISHWANATH R HEGDE
50	COP 96/2015 U/S 433 (E) & (F), R/W SEC 434 & 439(1)(B)	(,)	MAHESH M	V/O/DTD: 04/09/15 SERVICE OF NOTICE TO RESPDT HI TECH LEATHER GARMENTS BENGALURU PVT LTD, IS HELD SUFFICIENT

COURT HALL NO :18

51	COP 108/2015 (,) U/S 433(E) & (F) R/W SE 434(1)(A) & 439(1)(B) A/W NON COMPLIANCE OF ORDER DTD: 01/06/2018 BY COUNSEL FOR THE RESPDT	VENKATESHA MURTHY G K	SANGAMESH R B
52	COP 155/2015 (,) U/S 433(E) & (F), R/W SEC 434 A/W MEMO DATED 27/03/2017 FILED BY RESPDT	KARTHIKEYAN B S	RAJESH K S AROONA BONDAL FOR KAPIL SAPRU & ASSTS (NOC) G S BHAT AND ASSTS
53	COP 162/2015 (,) U/S 433(E) & (F) & 434	SANJAY H SETHIYA	RAJIV KUMAR JHA
54	COP 173/2015 (,) U/S 434 R/W SEC 433(E) & (F) A/W MEMO DTD: 10/01/20 FILED BY COUNSEL FOR PETITIONER PRAYING FOR RETIREMENT	K K THAYAMMA	DREAMZ INFRA INDIA LIMITED (V/O/DTD 4/12/15 SERVICE H/S)
55	COP 175/2015 (,) U/S 433(E) & (F), A/W CA 136/16 FOR APPOINTMENT OF PL	RAGHAVENDRA H S	PRADEEP S SAWAKAR
56	COP 181/2015 (,) U/S 433(E) & (F) & 434 (1) R/W SEC 439 <u>Connected With</u> COP 182/2015 (,) U/S 433 (E) & (F) & 434 (1) R/W SEC 439	GAYATHRI BALU & KHAITAN &CO GAYATHRI BALU KHAITAN & CO	SRIRANGA S SRIRANGA BY M/S JUST LAW

COURT HALL NO :18

57	COP 194/2015 U/S 433 (E) & (F) R/W SEC 434 (1) (A) & SEC 439(1)(A)(B) A/W NON COMPLIANCE OF ORDER DTD: 07/02/2020 BY COUNSEL FOR THE RESPDT	(,)	SHIVARUDRAPPA SHETKAR	SHASHIDHARA H N
58	COP 215/2015 U/S 433(E) & (F) R/W 434 (1) (A) & 439	(,)	VIVEK HOLLA, HOLLA & HOLLA	H R KATTI OF M/S H R KATTI & ASSTS PRADEEP NAYAK OF M/S KEYSTONE PARTNERS (NOC)
59	COP 216/2015 U/S 433(E) & (F) R/W 434(1)(A) & SEC 439(1)(B) A/W CA 984/15 FOR APPOINTMENT OF P L (REPORT OF BMC K/B)	(,)	M G NANJAPPA	J HUDSON & SAMUEAL
60	COP 228/2015 U/S 433,434(C) (BMC REPORT KEPT BELOW)	(,)	SUNIL SASTRY M	MAHESH M (NOC) S SUDARSHAN & K V NARAYANA SWAMY
61	COP 251/2015 U/S 433(E) R/W 434	(,)	SHANKARANARAYANA RAO B V	SANJAY NAIR M/S INDO LEGAL INC

COURT HALL NO :18

62	COP 252/2015 U/S 433 (E) & (F), 434(1) (A) & 439(1)(B) A/W NON COMPLIANCE OF ORDER DTD 13/07/18, 27/07/18, 03/08/18 & 11/10/19 BY COUNSEL FOR THE RESPT (THAT IS NOT FURNISHED ANY ACK FOR HAVING PAID THE AMOUNT TO THE PETITIONER)	(,)	RAVI, SUNITA & SURI	SANTOSH S GOGI
63	COP 259/2015 U/S 433(E) & (F)	(,)	SUDESH B M	T SURYANARAYANA M/S KING & PARTRIDGE
64	COP 261/2015 U/S 433(E) & (F) A/W CA 135/16 FOR APPOINTMENT OF PL 2) NON-FILING OF STATEMENT OF OBJNS BY COUNSEL FOR RESPDT	(,)	RAGHAVENDRA H S	S N ASWATHANARAYAN
65	COP 262/2015 U/S 433(E) & (F) A/W CA 1173/15 FOR APPOINTMENT OF PL 2) CA 1174/15 FOR RESTRAINING 3) CA 548/16 FOR PERMISSION 4) CA 149/17 FOR DISPOSAL OF THE PETITION IN EARLY MANNER	(,)	AJAY SHANKAR RAO	GIRIDHAR H BY M/S GIRI & ASSTS
66	COP 278/2015 U/S 433	(,)	B N JAYADEVA	D PRABHAKAR
67	COP 285/2015 U/S 433 & 434	(,)	RAJANNA C	KETHAN KUMAR FOR R1 GANAPATHI HEGDE FOR M/S DUA ASSTS FOR R2

COURT HALL NO :18

68	COP 289/2015 U/S 433(E) &(F) R/W SEC 434	(,)	VIVEK HOLLA, HOLLA & HOLLA	SUBRAHMANYA M K B R RAMA (NOC) SRINIVAS L FOR M/S INDUS LAW
69	COP 300/2015 U/S 433(E) &(F) R/W SEC 434 A/W NON- COMPLIANCE OF OFFICE OBJNS RAISED ON MEMO FILED BY THE COUNSEL FOR REPSDT	(,)	C K NANDA KUMAR KUMAR RAM C M	YESHUMISHRA M/S HARANAHALLI LAW PARTNERS (NOC) RAMAKRISHNA HEGDE & ARUNKUMAR T M
70	COP 301/2015 U/S 433(E) &(F) & 434 (VIDE ORDER DATED 31/08/18 THE PRESENCE OF THE MANAGING DIRECTOR OF THE RESPONDENT COMPANY IS DISPENSED WITH)	(,)	SUNIL SASTRY M	GOUTAM S BHARADWAJ (NOC)
71	COP 6/2016 U/S 433(E) &(F) A/W NON- COMPLIANCE OF ORDER DTD: 06/12/19 BY COUNSEL FOR PETITIONER	(,)	ANAND & HEGDE	M/S MYSORE FRUIT PRODUCTS LTD - RESPTD SD
72	COP 7/2016 U/S 433(E) & (F) R/W SEC 434	(,)	DEVARAJ K S BY EQUITAS LEGAL	PRAVEEN C

COURT HALL NO :18

73	COP 8/2016 U/S 433(E) & (F) A/W CA 7/16 FOR TI 2) CA 36/16 FOR APPOINTMENT OF PL 3) CA 547/16 FOR DIRECTION 4) CA 150 /17 FOR DISPOSAL OF THE PETITION IN EARLY MANNER	(,)	AJAY RAO	AJESH KUMAR BY M/S AKS LAW ASSTS C K NANDA KUMAR (NOC)
74	COP 13/2016 U/S 433(E & F) A/W NON- FURNISHING OF CORRECT ADDRESS OF THE RESPTD COMPANY BY THE COUNSEL FOR THE PETITIONER AS PER ORDER DTD 06/12/19	(,)	KALYAN R (NOC) HARIKRISHNA S HOLLA	R1 - M/S SVS PROPERTIES INDIA PVT LTD - SD
75	COP 14/2016 U/S 433(E) & (F) A/W CA 565/16 FOR PRODUCTION OF ADDL DOCUMENTS	(,)	HARIKRISHNA S HOLLA KALYAN R (NOC)	M M ASHOKA BY REGO & REGO ADV
76	COP 15/2016 U/S 433(E & F) 434(1)(A) & 439 (1)(B) R/W RULE 9 A/W AFFIDAVIT DTD 25/10/17 FILED BY GOVT ADVOCATE	(,)	SUNITA SRINIVAS RAVI, SUNITA & SURI	S R KAMALA CHARAN M/S SUNDAR SWAMY & RAMDAS GOVT ADVOCATE FOR STATE
77	COP 23/2016 U/S 433, 434 & 439 A/W NON- COMPLIANCE OF ORDER DTD: 17/01/18 BY COUNSEL FOR PETITIONER	(,)	JAYARAMA V LAKSHMY IYENGAR	M S SRIVATSA

COURT HALL NO :18

78	COP 42/2016 U/S 433 (E) (F) R/W SEC 434 (1) (A) & SECS 439 (1) (A) (B)	(,)	SHIVARUDRAPPA SHETKAR	A MURALI M/S J SAGAR ASSTS SHANMUKHAPPA FOR M/S KESVY & CO (NOC)
79	COP 65/2016 U/S 433(E & F) R/W SEC 439 & RULE 95 A/W NON FILING OF DOCUMENTS BY COUNSEL FOR THE PETITIONER AS PER ORDER DTD 11/11/16	(,)	ADITYA VIKRAM BHAT	VIJAY KRISHNABHAT M/S KUKKAJE & BHAT
80	COP 67/2016 U/S 433(E) & (F) R/W SEC 434	(,)	S SRIRANGA BY JUST LAW	SHOBHA BHAVIKATTI
81	COP 68/2016 U/S 433, 434 & 439 A/W CA 122/16 FOR APPOINTMENT OF PL 2) CA 123/16 FOR RESTRAINING	(,)	B PRAMOD	SANJAY KRISHNA V
82	COP 89/2016 U/S 433(E) & 434	(,)	PATIL J M	M M ASHOKA
83	COP 93/2016 U/S 439 R/W 433(1) (E) AND (F) A/W NON COMPLIANCE OF ORDER DTD 22/6/2017, 6/7/2017, 13/7/2017 & 20/7/2017 BY COUNSEL FOR THE RESPT 2) CA 637/16 FOR RECALLING THE ORDER DTD 19-8-2016 (PETITION NOT ADMTTED BUT ADVERTISED)	(,)	RAMESH T	ANIYAN JOSEPH

COURT HALL NO :18

84	COP 100/2016 U/S 433(E)&(F) 434(1) (A) & C & 439(1) (B)	(,)	RUKMINI MENON	R1 - M/S MILLENIUM SYNERGY PVT LTD - SD
85	COP 131/2016 U/S 433(E) A/W NON COMPLIANCE OF ORDER DTD: 16/01/2020 BY COUNSEL FOR THE RESPDT	(,)	S J SANGHVI & MANJAPPA V	P CHIDANANDA (NOC FILED) M V V RAMANA (NOC) S ANILKUMAR
86	COP 133/2016 U/S 433 (E) &(F) 434 & 439(1)(B)	(,)	HARISH B N & POORNIMA HATTI	SHANKAR S T M/S KING STUBB & KASIVA
87	COP 134/2016 U/S 439 (1) (B) & 433(E) R/W 434(1) (1) A/W CA 224/19 FOR RE-CALLING THE ORDER DTD: 30/08/19 (I E BAILABLE WARRANT ISSUED AGAINST MR KAMAL KISHORE, MD OF THE RESPT COMPANY) 2) AFFIDAVIT DTD: 20/09/19 & BALANCE SHEET FILED BY THE COUNSEL FOR REPSDT 3) NON-FILING OF ANY SETTLEMENT REPORT AS-PER ORDER DTD: 22/11/19 BY COUNSEL FOR THE PARTIES (SRI KAMAL KISHORE, MD SHOULD REMAIN PRESENT BEFORE HON'BLE COURT V/O/DTD: 20/09/2019)	(,)	RUKKOJI RAO H S	ROHIT RAJKUMAR KUKREJA SHREYAS JAYASIMHA FOR M/S AARNA LAW (NOC)

COURT HALL NO :18

88	COP 172/2016 U/S 433(E) & (F) R/W SEC 434 & 439(1) (B)	(,)	JAGADEESH M	M MOHAMMED IBRAHIM
89	COP 177/2016 U/S 433,434 & 439	(,)	DEEPAK & RAJESH S	S SRIRANGA OF M/S JUST LAW

ARGUMENTS

90	COP 47/1988 U/S-582 & 583 (DEPOSITIONS & EXHIBITS K/B)	(,)	VIVEK HOLLA FOR HOLLA & HOLLA	KUMAR & KUMAR FOR R1 & R2 JAYARAM & JAYARAM FOR SUPPORTING CREDITORS ASHOK B PATIL FOR SBM S RAMESH & K RAVI FOR R3-8 HARISH KUMAR G - COURT COMMISSIONER N KRISHNANANDA GUPTA FOR APPLNTS IN CA 279/03 S N SAMEER FOR R8 PROPOSED LR OF R2 K RAVI FOR R3-R8 INDUS LAW FOR APPLICANT IN CA 929/15 & 930/15 G MANIVANNAN ADV FOR R2 APPLICANT IN CA 352/17
----	---	-------	----------------------------------	---

COURT HALL NO :18

91 COP 18/1990 (,) SATISH M DODDAMANI K S MANJUNATH FOR R1
U/S 397&398 R2 & R2(A) DEAD BY
LR'S R2(B-E) SD BY
SUB-SERVICE
A G BOPAIAH FOR
R2(F)
R2(G)(1) TO R2(G)(4)
SD BY SS
R2(H) & R2(I) SD BY
SS
R3(B-H) & R3(J-L) SD
BY SS
V/O DTD 28/03/06
PETITION ABATED
AGAINST R3(A&I)
R4(A&B) SD BY SS
R4(C)(1) & R4(C)(3)
SD
R4(C)(2) DELETED V/O
DTD 13/01/06
G SRIDHAR FOR INDUS
LAW FOR R4(D-F &
H,K)
R4(G&L) SD BY SS
R5(1,3,4,5,7) SD
R5(2&6) SD BY SS
R5(8) SERVICE HELD
SUFFICIENT V/O DTD
18/11/11
R6(A-C) SD &
UNREPRESENTED
CHANDRAKANTH PATIL K
FOR R7 & R8
M C RAVI KUMAR FOR
M/S RAVI & RAVI FOR
R9
CGSC FOR R10 & R11
ABHINAV R FOR KUMAR
& KUMAR FOR R12 &
R15
R13 DEAD
VIVEK HOLLA FOR
HOLLA & HOLLA FOR
R14
PADUBIDRI MOHAN RAO
FOR R16
N DEVADASS ASG OF
INDIA
G K SHERGOOR ADV AS
ADMINISTRATOR

COURT HALL NO :18

92 COP 10/1991 (,) R OMKUMAR VIVEK HOLLA FOR
U/S 397 & 398 FOR P1(A-D) M/S HOLLA & HOLLA
A/W CA 339/12 ANUPAMA HEBBAR FOR FOR R2[A] TO [C]
FOR STAY INDUS LAW THOMAS VELLAPALLY
(EXHIBITS & [VK RETURNED WITH FOR MARKOS & CO FOR
DEPOSITIONS ARE 0/0] R3(A)-R3(D)
KEPT BELOW)

Connected With

COP 11/1991 (,) R OMKUMAR M/S HOLLA & HOLLA
U/S 397 & 398 FOR P1(A-D) FOR R2[A-C]
INDUS LAW MARKOS & CO FOR
M/S KUMAR & KUMAR R3(A)-R3(D)

93 COP 3/2014 (,) YOGA NARASIMHA GUPTA ASHOK PATIL
U/S 433(E) & (F) A
(PETITION NOT
ADMITTED AND
ADVERTISED)

FINAL HEARING

94 COP 79/2010 (,) S R TEJAS P B APPAIAH
U/S 433(E) & (F)
A/W MEMO DTD
07/06/13 FILED
BY THE COUNSEL
FOR THE
PETITIONER

95 COP 137/2011 (,) SUHAS T L FOR N V S T S SATISH FOR
U/S 433 (E) & ASSTS PRA LAW OFFICES
R/W SECTION S MRUTHYUNJAYA FOR
434[1][B] & 439 SUPPORTING CREDITORS
(AFFIDAVIT FILED JOCOB KURIAKOSE
BY PARTY-IN - (PARTY-IN-PERSON)
PERSON JOCOB (NOC)
KURIAKOSE M/S LAWYERS INC
RETURNED WITH (NOC)
OFFICE
OBJECTIONS IS
K/B)

COURT HALL NO :18

- 96 COP 187/2011 (,) CENTRAL GOVT COUNSEL T P MUTHANNA FOR
U/S 20[1] OF THE CANARA BANK /O-A
SICK [COMPANY-TAURUS
INDUSTRIAL NOVELTIES LTD-, SD]
COMPANIES ACT, C K NANDAKUMAR FOR
1985 RESPT
CMD, IDBI SD
CMD,NVCF FINANCE PVT
LTD SD
CPFC,HUDCO VISHALAL
SD
K V ARAVIND,
STANDING COUNSEL FOR
INCOME TAX DEPT
GEETHADEVI PAPANNA
FOR ESIC
- 97 COP 44/2012 (,) PRADEEP NAYAK BY SURESH LOKHRE (VK
U/S 433[E] & 434 KEYSTONE PARTNERS NOT FILED)
(NOC)
NIDHISHREE (VK NOT
FILED)
- Connected With
CA 44/2018 (,) PRADEEP NAYAK
IN COP 44/12 KEYSTONE PARTNERS
U/R 6 & 9
- 98 COP 18/2013 (,) LATHA SHETTY POORNACHANDRA B
U/S 433 (E) & M/S SHETTY & HEGDE PATTAR
(F) ASSTS
SEC 434
A/W CA 184/13
FOR APPOINTMENT
OF PL
2) CA 2165/13
FOR DIRECTION
- 99 COP 78/2013 (,) B B PATIL SANTOSH S NAGARALE
U/S 433, 434 & (NOC)
439 VIJETA R NAIK BY
A/W CA 1668/13 RAVI B NAIK ASSTS
FOR APPOINTMENT
OF PL
- 100 COP 245/2013 (,) SHOBHA S BHAVIKATTI B M MOHAN KUMAR
U/S 433 (E) &
(F)

COURT HALL NO :18

101	COP 272/2013 U/S 433 (A) A/W CA 731/14 FOR STAY 2) MEMO DTD 20/07/17 FOR RETIREMENT FILED BY COUNSEL FOR PETITIONER (I E, SINGHANIA & PARTNERS) 3) NON COMPLIANCE OF OFFICE OBJNS IN CA 20/2018 & IN CA 83/2018	(,)	C M DESAI (NOC) SHILPA SHAH FOR SINGHANIA & PARTNERS	S RANGASWAMY FOR RANGASWAMY ASSTS OBJECTING CREDITOR DEEPAK FOR OBJECTOR (STATE BANK OF INDIA) [R1 TO R3 IN CA 731/14 ARE SERVED (R1-ASST COMMISSIONER, DEPT OF COMMERCIAL TAX, KOCHI R2-DY COMMISSIONER, COMMERICAL TAXES, ERANAKULAM R3-INSPECTING ASST COMMISSIONER, KOCHI)] VIVEK HOLLA FOR OPPOSING CREDITOR DIENSH RAO N OBJECTOR IN CA 162/16 AND FOR UCO BANK M NARAYANA BHAT ADV FOR APPLICANT IN CA 224/16 M S BHAGWAT FOR IMPLEADING APPLICANT IN CA 366/17 & 20/2018
102	COP 33/2014 U/S 433(E) & (F), 434 & 439 A/W MEMO DTD 3/4/18 FILED BY COUNSEL FOR THE RESPT	(,)	NALINA MAYEGOWDA BY POOVAIAH & CO	ARUN SREEKUMAR
103	COP 159/2014 U/S 433(E) & (F), 434 R/W SEC 439 <u>Connected With</u> COP 236/2013 U/S 433(E) & 434 R/W SEC 439	(,) (,)	V GANGABAI & VIVEKANANDA S K S HARISH BY V H V K LAW PARTNERS	LAWYERS INC B N PRAKASH & K R KRISHNAMURTHY FOR LAWYERS INC

COURT HALL NO :18

104	COP 165/2014 U/S 433(E), R/W SEC 434(1)(A) & 439 A/W CA 1331/14 FOR APPOINTMENT OF PL	(,)	UDAY SHANKAR R MANJESHWAR	GIRISH KUMAR S M SANDESH KUMAR (NOC)
105	COP 169/2014 U/S 433, 434 & 439 (PETITION IS NOT ADVERTISED)	(,)	ADITYA NARAYAN	V/O DTD 11/08/15 NOTICE TO R1 & R2 ARE HELD SUFFICIENT R1- VASOO BUILDERS PVT LTD R2- UTTAM SAGAR DEVELOPMENTS & CONSTRUCTIONS PVT LTD
106	COP 264/2014 U/S 433(E) & (F) R/W SEC 434	(,)	KARTHIKEYAN B S IYER	K R MURALI KRISHNA SRIRANGA FOR JUST LAW FOR SUPPORTING CREDITOR B VACHAN BY M/S VACHAN & ASSTS ADV FOR SUPPORTING CREDITOR
107	COP 78/2015 U/S 433(E) & (F) R/W SEC 434	(,)	VIVEKANAND ANTHONY BRITTO	K O VIJAYA KUMAR
108	COP 189/2015 U/S 433(E) & (F), R/W SEC 434 & 439 A/W CA 100/17 FOR APPOINTMENT OF PL 2) CA 127/18 FOR DIRECTION 3) CA 138/17 FOR DIRECTION 4) CA 1114/15 FOR T.I <u>Connected With</u>	(,)	S NISCHAL DEV BY M/S AK LAW CHAMBERS (NOC) MOUMITA SAHA	N SUDHARSHAN REDDY (NOC) BASAVARAJ S SAPPANNAVAR

COURT HALL NO :18

	COP 190/2015 (,) U/S 433(E) & (F) & R/W SECTION 434 & 439 A/W CA 99/17 FOR APPOINTMENT OF PL 2) CA 128/18 FOR DIRECTION 3) CA 139/17 FOR DIRECTION	NISCHAL DEV BY M/S AK LAW CHAMBERS (NOC) MOUMITA SAHA	N SUDHARSHAN REDDY
109	COP 225/2015 (,) U/S 433(E),434(1) (A) & 439(1)(B) A/W MEMO DTD 16/11/17 FILED BY COUNSEL FOR RESPTD 2) CA 387/17 FOR RECALLING THE ORDER DTD 08/01/16	RAJESWARA P N	SAJI P JOHN & B RAJASHREE
110	COP 227/2015 (,) U/S 433,434 & 439	ROHIT MAMMEN ALEX ASHISH KRUPAKAR FOR TRANA LAW CHAMBER (NOC) PRASHANAT	SHANMUKHAPPA BY M/S KESVY & CO (NOC) A MIRALI
111	COP 280/2015 (,) U/S 433(E) & (F) & SEC 434 (PETITION NOT YET ADMITTED)	ASHOK G V (NOC)	C R RAVISHANKAR & MADHUSUDAN R BIDI FOR R1-3
112	COP 94/2016 (,) U/S 433(E) &(F) & 434(1) (A) A/W CA 178/2016 FOR INJUNCTION 2) CA 179/2016 FOR APPOINTMENT OF P L	MANU KULKARNI	DREAMZ INFRA INDIA LTD - RESPTD SERVED

COURT HALL NO :18

113	COP 160/2016 U/S 433 (E) & (F) A/W MEMO DTD: 07/12/20 FILED BY COUNSEL FOR RESPDT PRAYING FOR RETIREMENT <u>Connected With</u> COP 161/2016 U/S 433 (E) & (F) A/W MEMO DTD: 07/12/20 FILED BY COUNSEL FOR RESPDT PRAYING FOR RETIREMENT	(,)	AJESH KUMAR S	H S DWARAKANATH R A CHANDRASHEKARA REDDY (NOC)
114	COP 208/2016 U/S 433 (E) & 439 A/W CA 335/2017 FOR RECALLING BAILABLE WARRANT	(,)	SHYAM SUNDAR H V FOX MANDAL	M SUBRAMANI (NOC) SHARATH KUMAR SHETTY

---END---